

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO.060/00608/2014
Chandigarh, this the 8th day of July, 2015**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

...

Rani Devi wife of Shri Raja Ram, resident of Ram Colony Jind,
District Jind.

...APPLICANT

BY ADVOCATE: SHRI SURINDER SINGH DUHAN

VERSUS

1. Indian Red Cross Society Jind, District Jind through Deputy Commissioner-cum-President, Jind.
2. Secretary, Indian Red Cross Society, Jind, Distict Jind.

...RESPONDENTS

BY ADVOCATE: SHRI R.S. KUNDU

ORDER (oral)

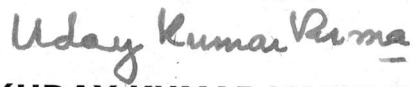
HON'BLE MR. SANJEEV KAUSHIK, MEMBER(J):-

The learned counsel for the applicant seeks permission to withdraw the instant O.A. with liberty to challenge the order dated 09.10.2007 passed by the respondents.

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2. The learned counsel for the respondents does not object to the oral prayer made by the learned counsel for the applicant.
3. The O.A. is dismissed as withdrawn, with leave and liberty as prayed for.


(SANJEEV KAUSHIK)
MEMBER(J)


(UDAY KUMAR VARMA)
MEMBER(A)

Dated: 08.07.2015

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